

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/08/2024 in Company Petition IB/172/2022
NAME OF THE COMPANY	Atluri Foods Pvt Ltd
NAME OF THE PETITIONER(S)	Hindustan Builders
NAME OF THE RESPONDENT(S)	Atluri Foods Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Senior Counsel Mr. L. Ravichander along with Mr. Mayur Mundra for the Operational Creditor.
Ld. Counsel Mr. N. Kumara Swamy for the Corporate Debtor.

Ld. Counsel for the Corporate Debtor stated that he wants to engage a senior counsel and therefore requested for adjournment. Prayer is allowed. **Adjourned to 11.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)